

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II, MUMBAI

36. C.P. 1741/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.09.2018**

NAME OF THE PARTIES: Epitome Advisors Pvt. Ltd.

v/s.

ROC, Goa, Daman & Diu

SECTION 252 OF THE COMPANIES ACT, 2013

ORDER

36. C.P. 1741/2018

None present. List this matter on 05.10.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)